

DINESH KUMAR
 Chief Metropolitan Magistrate
 North East District
 Karkardooma Courts, Delhi

**IN THE COURT OF SHRI DINESH KUMAR,
 CHIEF METROPOLITAN MAGISTRATE,
 NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

Cause List for 13.01.2021

PP Saab	Shri Pradeep Kumar	9999870056	pradeepbijnor960@gmail.com
Reader	Shri Inderjeet Kumar	9968511908	readercmmnortheast@gmail.com
Ahlmad	Dharmendra Kumar	9718503547	sharmakaran561986@gmail.com
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

PENDING APPLICATIONS

Sl.	FIR No.	PS	U/s	Title	Purpose
1	101/20	Khajuri Khas	147/148/149 IPC	St vs umar khalid 9177479968 rakshandadeka@gmail.com	Applicant for placing on record material fac and seeing direction on behalf of accused

FRESH APPLICATIONS

1	57/20	Dayal Pur	147/148/149/ 427/435/436/ 120B IPC	State Vs. Ajmat Ali 9810037337 tara@narulaandassociates.com	Application U/s 91 Cr.P.C.
2	194/20	Crime Branch	25 Arms Act	State Vs. Amir 9810674421 furkanhasan692@gmail.com	Bail
3	207/20	Crime Branch	419/420/468/ 471/120B IPC	State Vs. Vineet Kumar 9810009734 anupamsharmaadvocate@hotmail.com	Bail